

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

Item No. 207
IB-821/ND/2020

IN THE MATTER OF:

M/s. Anp Atelier and Associates Company Pvt. Ltd.

...PETITIONER

Vs.

M/s. Pluto Software Pvt. Ltd.

...RESPONDENT

Section

Under Section 9 of IBC

Order delivered on 07.01.2021
(Virtual Hearing)

Coram:

SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)
DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)

For the Petitioner/Operational-creditor :Mr. Rakesh Kumar, Mr. Vinod
Khanna, Advocates.
For the Respondent/ Corporate-debtor :Mr. K. Sunil, Advocate.

ORDER

Heard the submissions made by the Learned Counsels for both the parties. As the pleadings are completed, the matter is now fixed for final hearing on **09.02.2021**.

-sd-

(V.K. Subburaj)
Member (T)

-sd-

(P.S.N. Prasad)
Member (J)